

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 128/ALD/2017, CA No. 23/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

NAME OF THE COMPANY: JEKPL Pvt Ltd v/s JOGPL Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: Insolvency Code

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rahul Agarwal	Advocate	Respondent	Rahul Agarwal
2.	Anoop Trivedi	Advocate	Petitioner	At

**CP No. (IB) 128/ALD/2017, CA No. 23/2018**

Shri Dhananjay Rai, proxy for the Advocate Anoop Trivedi, for JEKPL Pvt. Ltd. Shri Rahul Agarwal for the Respondent- Corporate Debtor Company. The case is adjourned for hearing on 14<sup>th</sup> March, 2018.

— Sd —

**H.P. Chaturvedi,  
Member(Judicial)**

Date: 19/02/2018

Typed by  
Jyoti  
(Stenographer)